

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 64/2019
O.A. No. 476/2017

The 27th day of May, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Ashish Vats
S/o Shri Naresh Vats
Age 24 years, Group 'C'
Working as Trackman
Under Sr. Section Engineer (P.Way)
Sonepat (Haryana). .. Petitioner

(By Advocate: Shri H.K. Bajpai for Mrs. Meenu Mainee)

Versus

Union of India : Through

1. Shri Akhil Aggarwal
General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. Shri Mukesh Kumar Jain
Chief Personnel Officer
Northern Railway
Baroda House,
New Delhi.
3. Shri Jai Prakash Sharma
Divisional Railway Manager,
Northern Railway,
Moradabad.
4. Shri Rajinder Kumar
Divisional Railway Manager,
Northern Railway,
State Entry Road, New Delhi. .. Respondents

(By Advocate: Shri Subodh Kaushik for Shri V.S.R. Krishna with
Shri A.K. Srivastava)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

Heard both the sides.

2. Learned counsel for the respondents informs that the orders have already been passed by them. Learned counsel for the petitioner requests that he may be given liberty to challenge the same, in accordance with law.

3. In the circumstances and in view of substantial compliance of the orders of this Tribunal, the CP is closed and notices are discharged. However, the petitioner is at liberty to challenge the order now passed by the respondents, in accordance with law, if he is still aggrieved. No costs.

(NITA CHOWDHURY)
Member (A)

(V. AJAY KUMAR)
Member (J)

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